

### Rural Electrification in Madras State

\*1681. Shri S. E. Arumugham: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any amount earmarked for Rural Electrification for the Madras State lapsed during the First Five Year Plan;

(b) if so, how much; and

(c) whether the Government of Madras has now requested the Planning Commission to make the sum available for carrying out the schemes formulated and intended to be developed during the First Plan?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) Presumably the Member is referring to the loans sanctioned under the Programme of Expansion of Power Facilities for increasing employment opportunities. If so, the answer is in the negative.

(b) Does not arise.

(c) No, Sir.

### Bridge over Jia Bharali

\*1682. Shri Bhagavati: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have finalised the estimates for the bridge over the Jia Bharali, in Darrang, Assam and for its Guide Bund;

(b) if so, whether sanction has been accorded; and

(c) what amount has been sanctioned?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). A statement is laid on the Table of Lok Sabha [See Appendix V, annexure No. 42].

### Domingarh-Jagat Bela Rail Line

\*1683. Shri Sinhasan Singh: Will the Minister of Railways be pleased to state:

(a) the steps that are being taken or proposed to be taken by the Rail-

way Board to save the Railway line near Ghunghunkatha between Domingarh and Jagat Bela Station on the North Eastern Railway due to the approaching erosion of the Rapti River;

(b) the present distance that the river Rapti has to cover to cut through the railway line at the above place;

(c) whether it is a fact that the Gorakhpur Planning Committee passed a resolution requesting the Railway authority to take measures to divert the course of the said river and thus save both the Railway line and the village Ghunghunkatha; and

(d) if so, the decision taken thereon?

The Minister of Railways (Shri Jagjivan Ram): (a) The Railway Administration have proposed a launching apron about 1000 ft. long, 50 ft. wide and with average thickness of 3 ft. parallel to the Railway track on the edge of the Railway boundary. The question of construction of a retired alignment here during the next cold weather is also under consideration.

(b) Approximately 336 ft.

(c) No such resolution was received by the Railway.

(d) Does not arise.

### All India Institute of Medical Sciences

\*1684. Dr. Atchamamba: Will the Minister of Health be pleased to state:

(a) whether the Rules and Regulations have been framed for the All India Institute of Medical Sciences under the All India Institute of Medical Sciences Act, 1956; and

(b) if so, when they are proposed to be laid on the Table?

The Minister of Health (Shri D. P. Karmarkar): (a) Nomination Rules under sub-section (f) of Section 4 of